

DIVISION BENCH

ITEM NO. 108

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No. 175/2022, CA No. 235/2018, CA No. 236/2018 & IA No. 99/2021
IN CP (IB) No. 120/ALD/2017**

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th NOVEMBER,
2022, 02:30 pm**

NAME OF THE COMPANY	M/S RANASARIA POLY PACK PVT LTD V/S M/S UNIWORLD SUGARS PVT LTD
UNDER SECTION	9 IBC (IN CIRP)

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Rachit Batra, Adv. : *For objector Simbhaoli Sugars Limited*
Sh. Rohit Gupta, Adv. : *For the Resolution Applicant*
Sh. Anand Chhibber, Sr. Adv. assisted by Ms. Babita Jain, Adv.
: *For Applicant/ RP in IA No.175/2022*
Sh. Shyam Kapadia with Mr. Dhiraj Mhetre, Ms. Smiti Tewari and Mr. Sanampreet
Singh, Adv. : *For Respondent in IA Nos.235 & 236 of 2018*
Mohd. Nazim Khan, PCS : *For the RP*
Sh. Mandeep Kalra alongwith Ms. Shelley Singh, Ms. Radhika Narula, Ms. Divya Singh
Pundir, Ms. Garima Singh, Sh. Kanak Malik, Sh. Rishabh Lekhi, Ms. Tanya Singh, Sh.
Anushna Satapathy & Sh. Simarjeet Singh Satia, Adv. : *For Successful Resolution Applicant*
Ms. Babita Jain, Adv. : *For the applicant in IA no 99/2021*
Sh. Ankit Saran, Adv. : *For the respondent in IA no 99/2021*
Sh. Krishna Kant Tiwari, Adv. : *For COC*

ORDER

CA No.235/2018 & CA No.236/2018 and IA No.175/2022 & IA No.99/2021

Heard the Ld. Counsels for the parties.

Ld. Counsels for the parties may file their short notes on the issues raised by them and also on the possible implications of distribution of funds to all creditors as stated on affidavit by the Resolution Applicant subsequent to the decision of the Hon'ble NCLAT.

—Sd—

The Registry of NCLT, Allahabad Bench is directed to forward the second copy of all these applications alongwith submissions to Registry of NCLT, Chandigarh Bench at the earliest.

Let the matter be listed on 6th December, 2022 for arguments.

—Sd—

(Subrata Kumar Dash)
Member (Technical)

28th November, 2022

Priya Agarwal
(Stenographer)

—Sd—

(Harnam Singh Thakur)
Member (Judicial)